

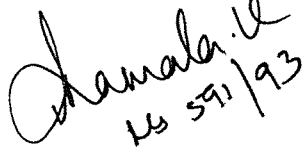

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/891/IB/2018  
NAME OF THE PETITIONER(S) : SHREE RADHE HYGIENE PRODUCTS PVT LTD  
NAME OF THE RESPONDENT(S) : HLL LIFE CARE LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- |    |                                  |   |   |
|----|----------------------------------|---|---|
| 1. | V. KAMALA KUMAR<br>M/S Lawsohars | Counsel for Respondent<br>HLL life care Ltd., |   |
| 2. | RITESH MAHASAN<br>M/S            | Counsel for Petitioner<br>SHREE RADHE         |  |

**ORDER**

Counsel for Petitioner/Operational Creditor present. Counsel for Respondent/Corporate Debtor present. Petitioner's counsel filed rejoinder today and furnished copy to the other side. Respondent's counsel prayed for time for giving reply in relation to the rejoinder filed by the Petitioner. She further submitted that if any possibility of settling the matter between the parties, she will make all efforts and submit the outcome of talks on the next date of hearing. Considering the submissions made by both the parties, matter is adjourned for hearing submissions. **Put up on 05.10.2018.**

-sd-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)